

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 33 of 2011 & IA Nos. 50 & 51 of 2011
Appeal No. 34 of 2011 & IA Nos. 52 & 53 of 2011

Dated: 20th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

GRIDCO Appellant (s)

Versus

**Northern Electricity Supply Co. of .
Orissa Ltd. & Anr. Respondent(s)**

Appeal No. 34 of 2011 & IA Nos. 52 & 53 of 2011

In the matter of:

GRIDCO Appellant (s)

Versus

**Western Electricity Supply Co. of
Orissa Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta.
Mr. Antaryami Upadhyay
Mr. David A
Counsel for the Respondent (s) : Mr. Suresh Tripathy for R-2
Mr. Rutwik Panda for R-1

ORDER

Heard learned Counsel for the parties.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK